

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3382  
ANSWERED ON:14.12.2011  
SHORT SUPPLY OF COAL TO THERMAL PLANTS  
Joshi Shri Kailash

**Will the Minister of COAL be pleased to state:**

- (a) whether there is a short supply of coal to the power plants of the States where sufficient quantity of coal reserves are available;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to provide coal on priority basis to the States where sufficient quantity of coal reserves are available;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a) & (b): Based on the Annual Contracted Quantity (ACQ)/ coal allocation determined by the Central Electricity Authority (CEA), Fuel Supply Agreement (FSA) or Memorandum of Understanding (MoU) is concluded by the subsidiary companies of Coal India Limited (CIL) with the concerned power utilities and coal supplies are made accordingly. Supplies are made irrespective of availability or otherwise of coal reserves in the States where the power plants are located. The coal dispatches by CIL during 1st April, 2011 till 30th November, 2011(Provisional) were 192.55 MT as against the pro rata ACQ of 215.01 MT, indicating materialization of about 89 %, as coal supplies from CIL were severely affected due to heavy rains, leading to transportation and wagon loading constraints during the second quarter of the year.

(c) to (e): Since coal production is limited to only eight states but its consumers are located all over the country, supply of coal from the producing states to non-producing states becomes inevitable. Therefore, there is no proposal to provide coal on priority basis to the States where sufficient quantity of coal reserves are available.